

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 103 of 2012**

**Dated : 29<sup>th</sup> July, 2013**

**M/s. Maruti Suzuki India Ltd.**

**... Appellant(s)**

**Versus**

**Haryana Electricity Regulatory  
Commission & Ors.**

**... Respondent(s)**

**ORDER**

The Court has not assembled today.

As agreed by the learned counsel for the parties, post the matter  
for hearing on **02.09.2013.**

(COURT MASTER)